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IN THE HIGH COURT OF MADHYA PRADESH
AT GWALIOR

BEFORE
HON'BLE SHRI JUSTICE ANAND PATHAK
ON THE 10th OF AUGUST, 2022

WRIT PETITION No. 4779 of 2016

Between:-

**RAGHVENDRA SINGH JADON S/O LATE SHRI
RAMDEEN JADON, AGED ABOUT 43 YEARS,
OCCUPATION: SERVICE MUNICIPAL COUNCIL
SABALGARH DIST. MORENA (MADHYA
PRADESH)**

.....PETITIONER

(BY SHRI D.P.SINGH-ADVOCATE)

AND

1. **THE STATE OF MADHYA PRADESH THRU
PRINCIPAL SECRETARY, DEPARTMENT OF
URBAN ADMINISTRATION & DEVELOPMENT,
MANTRALAYA, GOVT. OF M.P., VALLABH
BHAWAN BHOPAL (MADHYA PRADESH)**
2. **THE COMMISSIONER URBAN
ADMINISTRATION AND DEVELOPMENT
DEPARTMENT PALIKA BHAWAN NEAR 6 NO.
BUS STOP SHIVAJI NAGAR BHOPAL 462016
(MADHYA PRADESH)**
3. **THE DIRECTOR URBAN ADMINISTRATION AND
DEVELOPMENT DEPARTMENT GWALIOR
(MADHYA PRADESH)**
4. **THE MUNICIPAL COUNCIL, SABALGARH
DISTRICT MORENA THROUGH ITS CHIEF
MUNICIPAL OFFICER (MADHYA PRADESH)**
5. **ATAR SINGH RAWAT UDC POSTED IN THE
OFFICE OF CHIEF MUNICIPAL OFFICER
MUNICIPAL COUNCIL SABALGARH MORENA
(MADHYA PRADESH)**

.....RESPONDENTS

(BY SHRI DEVENDRA CHAUBEY- GOVT. ADVOCATE)

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This petition coming on for orders this day, the court passed the following:

ORDER

At the outset, learned counsel for the petitioner seeks withdrawal of this petition with liberty to renew the prayer if occasion so arises.

Prayer noted.

Petition is dismissed as withdrawn with liberty as aforesaid.

**(ANAND PATHAK)
JUDGE**

JPS/-

